

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1739
ANSWERED ON 29TH JULY, 2021**

EXECUTION OF PROJECTS BY PRIVATE CONTRACTORS

**1739. SHRI RAHUL RAMESH SHEWALE:
DR. PRITAM GOPINATHRAO MUNDE:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether highway projects bid out at abnormally low price to the private sector/contractors have become a cause of concern and if so, the details thereof along with the reaction of the Government thereto;

(b) whether the Government proposes to put these highway projects under a separate list for critical monitoring by the National Highways Authority of India (NHAI) and if so, the details thereof;

(c) the steps taken by the Government for inspection of such projects to ensure their actual progress; and

(d) the steps taken by the Government to ensure that the contractors have deployed adequate resources for execution of the projects?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) As per the policy, work contracts are awarded to the lowest bidder. To ensure quality of works where abnormally low bids have been received, a more rigorous system of inspections has been introduced.
